GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1241 ANSWERED ON:05.03.2013 ABSCONDING CRIMINALS Bajirao Shri Patil Padamsinha

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of criminals declared/proclaimed absconders by the courts during each of the last three years and the current year;

(b) whether the Union Government has taken any steps to trace such criminals who had fled abroad and to extradite them from the foreign countries;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) The Specific data/information in respect of criminals declared/ proclaimed absconders by the courts is not maintained.

(b) to (d) Government of India has made 32 Extradition requests to various foreign countries in the last three years.